

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 121**  
**(CAA)-78(PB)/2019**

**IN THE MATTER OF:**

Opus Interflora Pvt. Ltd. and  
Tyfort Sales Promotion Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 09.07.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS**

For the Petitioner

For the RD

For the OL

For the ITD

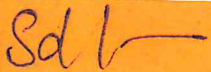
Ms. Sonam Sharma, CP

Mr. Amish Tandon, Adv.

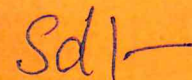
Mr. Ajit Sharma & Mr. Ashutosh Senger, Advs.

**ORDER**

No one has put in appearance in support of the petition. In the interest of justice hearing is deferred to 09.08.2019.



**(S.K MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

09.07.2019  
Ritu Sharma